

(13)

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II (SPECIAL BENCH)
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 06-11-2020 AT 12.00 NOON THROUGH
VIDEO CONFERENCING:

PRESENT: SMT. R. SUCHARITHA, MEMBER (JUDICIAL)
SHRI B. ANIL KUMAR, MEMBER (TECHNICAL)

APPLICATION NUMBER : IA/426/IB/2020

PETITION NUMBER : CP/550/IB/2018

NAME OF THE PETITIONER : C.RamaSubramaniam Liquidator of M/S. Surana
Corporation Ltd

NAME OF THE RESPONDENTS : Vinod Kumar Jain & 2 others.

UNDER SECTION : Sec.60(5)(c) of IBC

ORDER

Due to administrative reasons, matter is reposted to 14.12.2020.

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(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)

sr